

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH)

District Courts Complex, Saket, New Delhi

Dated: 26.05.2015

ORDER No. 3/2015

In exercise of powers vested in the undersigned, the following District & Sessions Judge/Additional Sessions Judges are hereby authorized under Section 10 (3) of the Criminal Procedure Code, 1973 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of the South Police District/Sessions Division of Delhi as mentioned against their respective names, with effect from 01.06.2015 to 06.06.2015 and 29.06.2015 to 30.06.2015.

S.No.	Name of Judicial Officer	Name of Police Stations & Investigating Agencies	Link Additional Sessions Judge
1.	Ms. Anu Malhotra, District & Sessions Judge (South)	Special Task force of Delhi Police, C.A.W. Cell (South District), E.O.W. Cell (South) and Crime Branch (South)	Sh. Vimal Kumar Yadav, ASJ-02 (South)
2.	Sh. Sandeep Yadav, ASJ-03 (South)	Safdarjang Enclave, Mehrauli, Neb Sarai, Fatehpur Beri, Metro Station Qutub Minar, Special Cell	Ms. Anu Malhotra, District & Sessions Judge (South)
3.	Sh. Manoj Kumar-I, ASJ-01 (South)	Ambedkar Nagar, Sangam Vihar, Hauz Khas, Malviya Nagar and Saket	Sh. Ajay Kumar Kuhar, Spl. Judge (NDPS), South


(ANU MALHOTRA)

District & Sessions Judge (South)
Saket Courts Complex, New Delhi

No. Judl.II/F.102/South/Saket/2015/ 5227-5271

New Delhi, Dated : 26/5/15

Copy forwarded for information & necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (H.Q.), Tis Hazari Courts, Delhi
3. The District & Sessions Judges, North-West, South-West, East, Shahdara, North-East, New Delhi, North, South-East, West Districts, Delhi/New Delhi.
4. The Officers concerned.
5. The Administrative Officer (Judicial)/Branch In-Charge, Administration Branch, Filing Section, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
6. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
7. The Public Prosecutor, Tis Hazari Courts, Delhi.
8. The Chief/In-Charge, Prosecutor, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
9. The In-Charge, Facilitation Centre, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi
10. The In-Charge, Lock-up, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
11. The Secretary, Bar Association, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
12. The Website Committee, Tis Hazari Court, Delhi.
13. Reader/Secretary to District & Sessions Judge (South)
14. Notice Board (through Care Taker).
15. Guard File.


(ANU MALHOTRA)

District & Sessions Judge (South)
Saket Courts Complex, New Delhi